

**(OPEN COURT)**

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH  
ALLAHABAD**

ALLAHABAD this the 02<sup>nd</sup> day of *August, 2019*.

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**

Original Application Number. 330/00205/2015.

Risal Singh.

.....Applicant.

**VE R S U S**

Union of India and others.

.....Respondents

Advocate for the applicant: Shri S.K. Singh (absent)  
Shri A.S. Singh (absent)  
Shri Krishna Kant Dwivedi (absent)

Advocate for the Respondents: Shri R.P. Singh  
Shri Dinesh Mishra

**O R D E R**

List revised. None is present for the applicant. A perusal of order sheets show that on previous listed date i.e. 10.07.2019 and 01.08.2019 none of the Advocates for the applicant was present. It appears that the applicant has lost interest in pursuing the matter. Hence, the OA is dismissed in default and for want of prosecution.

**(RAKESH SAGAR JAIN)  
MEMBER- J.**

Anand...